

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:4513

ANSWERED ON:17.12.2009

CAT-III B FACILITIES

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Yadav Shri Ranjan Prasad;Yaskhi Shri Madhu Goud

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Directorate General of Civil Aviation has directed the airlines for training a substantial number of their pilots on CAT III B landing system;
- (b) if so, the details thereof;
- (c) the number of airports where advanced CAT III B instrument landing system has been installed/proposed to be installed; and
- (d) the number of pilots trained for operating the flights in CAT III B conditions, so far?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):- The Directorate General of Civil Aviation (DGCA) has directed the scheduled domestic airlines having CAT-III non-compliance aircraft in their fleet to file separate fog schedule for these aircraft for the period 10.12.2009 to 10.02.2010, failing which during foggy conditions the approved departure/arrival slots of these aircraft prior to 1000 hours shall be shifted beyond 1000 hours in coordination with the concerned airport operator.

(c):-CAT III B Instrument landing system has been installed at IGI Airport, New Delhi. There is no proposal for installation of CAT III B facility at any other airport in the country.

(d):-1278 pilots have been trained for operating the flights in CAT III B conditions as on 17.11.2009.